

| 1             | 2     | 3     | 4     |
|---------------|-------|-------|-------|
| Rajasthan     | 4281  | 4385  | 4134  |
| Sikkim        | 87    | 66    | 164   |
| Tamil Nadu    | 3973  | 3980  | 3794  |
| Tripura       | 149   | 136   | 292   |
| Uttar Pradesh | 9384  | 7986  | 8221  |
| Uttarakhand   | 489   | 484   | 823   |
| West Bengal   | 5258  | 4938  | 4691  |
| TOTAL:        | 66241 | 63781 | 63265 |

\* Outcome of patients are available after 13-15 months of registration. Hence data for 2012 is not available.

#### **Delay in settlement of medical bills at KSCH, Delhi**

3187. DR. CHANDAN MITRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of cases of delay in settlement of medical bills for more than three months of several staff nurses working in Kalawati Saran Children's Hospital (KSCH) which have come to the notice of Government during the last three years and the current year;

(b) the reasons for not following the laid down procedure and prescribed time limit in the said cases; and

(c) the corrective action taken or being taken by Government to check the delays in settlement of medical bills of the staff nurses of KSCH?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) The information is being collected and will be laid on the Table of the House.

#### **Indiscriminate usage of antibiotics**

3188. DR. K.P. RAMALINGAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: